

**Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Direct Taxes**

New Delhi, 26<sup>th</sup>October, 2024

**Press Release**

**CBDT extends due date for furnishing Return of Income for the Assessment  
Year 2024-25 under the Income-tax Act, 1961 (the Act)**

The Central Board of Direct Taxes (CBDT) has extended the due date of furnishing of Return of Income under sub-Section (1) of Section 139 of the Act for the Assessment Year 2024-25, which is 31<sup>st</sup> October 2024 in the case of assesseees referred in clause (a) of Explanation 2 to sub-Section (1) of Section 139 of the Act, to **15<sup>th</sup> November 2024**.

CBDT Circular No.13/2024 in F.No.225/205/2024/ITA-II dated 26.10.2024 is issued. The said Circular is available on [www.incometaxindia.gov.in](http://www.incometaxindia.gov.in).

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Commissioner of Income Tax  
(Media & Technical Policy) &  
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